

Regarding need to expedite approval of Kakinada Coastal Erosion Mitigation Project in Andhra Pradesh-Laid

SHRI TANGELLA UDAY SRINIVAS (KAKINADA): I would like to bring to the urgent attention of the Ministry of Home Affairs the alarming and ongoing crisis of coastal erosion in Kakinada, East Godavari district of Andhra Pradesh. According to the National Centre for Coastal Research, over 52.8% of Kakinada's coastline is facing severe erosion—the highest in the state. In just five villages—Nemam, Komarigiri, Aminabad, Uppada, and Subbampeta—over 650 acres of land and more than 1,000 houses have been lost to the sea since independence. This has deeply impacted fishermen, farmers, and weavers, including those who produce the world-renowned Uppada Jamdani sarees. Their homes, livelihoods, and heritage are at stake. Temporary fixes like seawalls and geo-bags have failed to provide lasting solutions. In response, the Kakinada Coastal Erosion Mitigation Project has been proposed by the Andhra Pradesh State Disaster Management Authority, in collaboration with NCCR. The project—worth ₹323 crore—offers a scientifically grounded, long-term strategy, including tetrapod seawalls, groynes, and beach nourishment, with a proven 23% internal rate of return. I urge the Ministry of Home Affairs to expedite the approval of this project pending with the National Disaster Management Authority, and ensure immediate implementation to safeguard the lives, livelihoods, and heritage of coastal communities in Kakinada.

? (व्यवधान)

माननीय सभापति : माननीय सदस्यगण, आप सभी बहुत वरिष्ठ माननीय सदस्य हैं। आप सभी सदन की मर्यादा और गरिमा को जानते हैं। आप सभी माननीय बहुत ही अनुभवी हैं। आप सभी को पता होना चाहिए कि विपक्ष की भूमिका क्या है?

? (व्यवधान)

माननीय सभापति : आज लगातार तीसरे दिन लोक सभा में प्रश्न काल, जिसमें कई माननीय सदस्य अपने प्रश्न लगाते हैं और वे अपने उत्तर की प्रतीक्षा करते हैं, उसमें बहुत से माननीय सदस्यों के प्रश्नों के उत्तर आए भी। आज बहुत से महत्वपूर्ण प्रश्न थे, जिनमें रेलवे इत्यादि थे और कई सदस्य प्रश्न पूछने से वंचित रहे।

? (व्यवधान)

माननीय सभापति : पूरा देश सदन की गरिमा और आचरण को देख रहा है । यह ठीक नहीं है । मैं आप सभी से आग्रह करती हूँ कि आप कृपया सदन को चलने दें । सरकार आपके सभी विषयों पर चर्चा करना चाहती है ।

? (व्यवधान)

माननीय सभापति : माननीय सदस्यगण, आपका यह आचरण ठीक नहीं है । यह सदन की गरिमा के अनुरूप नहीं है । सदन की कार्यवाही दो बजे तक के लिए स्थगित की जाती है ।

? (व्यवधान)

12.07 hrs

The Lok Sabha then adjourned till Fourteen of the Clock.

14.00 hrs

The Lok Sabha re-assembled at Fourteen of the Clock.

(Shri Krishna Prasad Tenneti in the Chair)

? (व्यवधान)

माननीय सभापति: कृपया, आप सभी लोग बैठ जाइए ।

? (व्यवधान)

HON. CHAIRPERSON: Kindly be seated.

? (*Interruptions*)

HON. CHAIRPERSON: Kindly be seated. Today, there is a discussion on a very important matter.

? (*Interruptions*)

HON. CHAIRPERSON: Hon. Members, today, there is a discussion on a very important matter.

? (*Interruptions*)

माननीय सभापति: माननीय सदस्यगण, आज सदन में बहुत ही महत्वपूर्ण बिल पेश होने जा रहा है ।

? (व्यवधान)

14.01 hrs

At this stage, Shri Abhay Kumar Sinha, Dr. Amar Singh, Sushri Sayani Ghosh and some other hon. Members came and stood on the floor near the Table.

-

? (व्यवधान)

HON. CHAIRPERSON: It is a very, very important matter which relates to the Scheduled Tribes of Goa.

? (Interruptions)

माननीय सभापति: माननीय सदस्यगण, आज हम गोवा राज्य, सभा निर्वाचन-क्षेत्र, अनुसूचित जनजाति प्रतिनिधित्व का पुनः समायोजन विधेयक के बारे में बोलने जा रहे हैं। आज अनुसूचित जनजाति संबंधी बिल पर बोलने की अपॉर्चुनिटी आई है। आप अनुसूचित जनजाति से संबंधित बिल पर बोलने की अपॉर्चुनिटी नहीं देंगे तो यह अच्छी बात नहीं है।

? (व्यवधान)

HON. CHAIRPERSON: I request you all to kindly go back and be seated. Let there be a discussion on the STs of Goa.

? (Interruptions)

HON. CHAIRPERSON: I am requesting you to go back to your seats. In the last two days, we have lost precious time.

? (Interruptions)

HON. CHAIRPERSON: Kindly go back and be seated. We have already lost very precious time in the last two days.

? (Interruptions)

HON. CHAIRPERSON: As you all know, today, there is a discussion on a very important Bill which is with respect to the STs of Goa.

? (Interruptions)

माननीय सभापति : माननीय सदस्यगण, आज सदन में अनुसूचित जनजाति के संबंध में बिल पर चर्चा होनी है। Kindly allow the Bill to be discussed.

? (Interruptions)

माननीय सभापति : माननीय सदस्यगण, ऐसे नहीं चलेगा । We have already told you that you cannot bring placards in the House.

? (Interruptions)

HON. CHAIRPERSON: You cannot bring placards in the House like this. Kindly be seated.

? (Interruptions)

HON. CHAIRPERSON: I am requesting all of you to be seated.

? (Interruptions)

HON. CHAIRPERSON: I am once again requesting you to be seated. This is a very, very important Bill. Please be seated.

? (Interruptions)

HON. CHAIRPERSON: In spite of my repeated requests, it seems that you do not want any discussion on the STs of Goa. It is very unfortunate.

? (Interruptions)

HON. CHAIRPERSON: It is very, very unfortunate that you do not want any discussion on the STs of Goa.

? (Interruptions)

माननीय सभापति : सभा की कार्यवाही गुरुवार, दिनांक 24 जुलाई, 2025 को प्रातः 11 बजे तक के लिए स्थगित की जाती है ।

14.03 hrs

The Lok Sabha then adjourned till Eleven of the Clock

on Thursday, July 24, 2025/Sravana 2, 1947 (Saka).

* यह प्रतिवेदन लोक सभा अध्यक्ष के निदेश के निदेश 71 क के अंतर्गत 4 अप्रैल, 2025 को माननीय अध्यक्ष (18 वीं लोक सभा) को तब प्रस्तुत किया गया, जब सभा का सत्र नहीं चल रहा था और अध्यक्ष ने लोक सभा के प्रक्रिया तथा कार्य-संचालन नियम के नियम 280 के अंतर्गत उक्त प्रतिवेदन के मुद्रण, प्रकाशन और परिचालन का आदेश दिया ।

** Introduced with the recommendation of the President.